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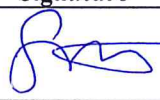
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.15/66/HDB/2017
NAME OF THE COMPANY	Saven Technologies Limited
NAME OF THE PETITIONER(S)	Saven Technologies Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	66

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	ADVOCATE	9000666072 Sangamnaresh@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Meenakshi Joint Director O/o RD (SER)		9444384521	S. Meenakshi

Heard Shri. Naresh Kumar Sangam, learned counsel for the petitioner and Mrs. S. Meenakshi, Joint Director, Representing RD (SER), who is authorized to represent the Regional Director (SER). Mrs. S. Meenakshi, Joint Director, Representing RD (SER) submit that she is ^{has filed} filing an additional affidavit dated 27.11.2017 with regard to specific comments on issue in question. Affidavit is taken on records.

Post the case on 04.12.2017.


Member (Judicial)